

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3069  
ANSWERED ON 16TH DECEMBER, 2021**

**FASTAG SYSTEM**

**3069. SHRI KESINENI SRINIVAS:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether FASTag payment facility for toll is available at all National Highways (NHs) and if not, the reasons therefor;**
- (b) whether the Government has implemented the policy of charging twice the toll amount for cash payments across all NHs and if so, the details thereof;**
- (c) whether the Government has any data regarding implementation of the FASTag at State Highways and if so, the details thereof, State-wise; and**
- (d) whether the Government proposes to make FASTag universal across both National and State Highways in the country and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) Yes, Sir. The facility of payment of user fee through FASTag is available at all National Highways across the country.**
- (b) Yes, Sir. Sub-rule (3) of Rule 6 of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, as amended, provides that vehicles not fitted with “FASTag” or vehicles without valid, functional**

**“FASTag” have to pay double the applicable fee upon entering a FASTag lane at the fee plaza.**

**(c) Under the National Electronic Toll Collection (NETC) programme, state entities are encouraged to adopt FASTag as mode of payment at State Highways fee plazas. As on 14th December 2021, eighteen Memoranda of Understanding (MoUs) have been signed between the National Highways Authority of India (NHAI)/Indian Highways Management Company Limited (IHMCL) and various other state governments/agencies/Special Purpose Vehicles for on-boarding of over 250 state toll plazas. The details of the States, with whom the MoUs have been signed, are as under:**

| <b>S. No.</b> | <b>State</b>          | <b>Number of MoUs signed with different State Entities</b> | <b>Approximate number of plazas</b> |
|---------------|-----------------------|--|-------------------------------------|
| <b>1.</b>     | <b>Andhra Pradesh</b> | <b>3</b>   | <b>16</b>                           |
| <b>2.</b>     | <b>Gujarat</b>        | <b>2</b>   | <b>14</b>                           |
| <b>3.</b>     | <b>Haryana</b>        | <b>2</b>   | <b>36</b>                           |
| <b>4.</b>     | <b>Karnataka</b>      | <b>1</b>   | <b>32</b>                           |
| <b>5.</b>     | <b>Maharashtra</b>    | <b>1</b>   | <b>41</b>                           |
| <b>6.</b>     | <b>Madhya Pradesh</b> | <b>1</b>   | <b>121</b>                          |
| <b>7.</b>     | <b>Punjab</b>         | <b>1</b>   | <b>23</b>                           |
| <b>8.</b>     | <b>Tamil Nadu</b>     | <b>2</b>   | <b>15</b>                           |
| <b>9.</b>     | <b>Telangana</b>      | <b>2</b>   | <b>22</b>                           |
| <b>10.</b>    | <b>Uttar Pradesh</b>  | <b>3</b>   | <b>21</b>                           |

**(d) National Highways Authority of India is approaching all state entities to adopt FASTag as mode of payment at State toll plazas with the objective to have uniform experience and service.**

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